



Government of Jammu and Kashmir,
General Administration Department,
Civil Secretariat, Srinagar.


Notification
Srinagar, the 23rd June, 2018

SRO 282.- In pursuance of section 2 of the Jammu and Kashmir Delegation of Powers Act, 2018 (Governor's Act No. 1 of 2018), the Governor is pleased to direct that the powers exercisable by a Minister shall be exercised by the Advisors to the Governor in respect of the departments as shown against each in the Schedule to this Notification.

The powers already delegated to the Administrative Secretaries as notified vide Notification SRO 281 dated 23-06-2018 shall continue to be exercised by them. However, the Advisors shall identify the items of work and matters, other than those delegated vide above said SRO, which shall be put to them for decision, approval or information and notify the same through issue of Standing Order(s), copies of which shall be sent to the Governor.

The allocations under Groups A, B, C and D may be altered if such need arises.

By order of the Governor.


(Hilal Ahmad) IAS, 23/6/18
Commissioner/Secretary to the Government.

GAD(Adm)26/2016-V

Dated: 23.06.2018

Copy to the:

Shri B. B. Vyas, Advisor to the Governor.

Shri K. Vijay Kumar, Advisor to the Governor.

Copy also to the:

All Financial Commissioners.

2. VC/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Governor.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. All Commissioners/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Heads of Departments/Managing Directors.
11. Secretary, J&K Public Service Commission.
12. Director Estates.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. Director Archives, Archaeology and Museums.
16. Director, State Motor Garages, J&K
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/ Jammu.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, GAD.
22. Incharge website, GAD.
23. Order file/Stock file.

Schedule to SRO 282 dated: 23.06.2018

(A)	(B)	(C)	(D)
Advisor (V)	Advisor (K)	Advisor (K)	Advisor (V)
Planning & Development	Home	School Education	PWD
Finance	Youth, Services & Sports	Higher Education	PDD
Law	Revenue	Technical Education	PHE & IFC
GAD	Disaster Management, Relief Rehabilitation & Reconstruction	Health & Medical Education	Agriculture
Housing & Urban Development	Tribal Affairs	Science & Technology	Horticulture
ARI & Trainings	Forests	Tourism	Floriculture
Rural Development	Hospitality & Protocol	Culture	Industries & Commerce
Ladakh Affairs	Food, Civil Supplies & Consumer Affairs	Information Technology	Animal & Sheep Husbandry
Estates	Information	Social Welfare	Cooperatives
Civil Aviation	Labour & Employment		